

O.A.92/01

ORDER DATED 7<sup>th</sup> SEPTEMBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)  
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. D.P. Dhalsamant, Ld. Counsel for the applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.

2. It is reported by Mr. Mohapatra, Ld. Sr. Standing Counsel for the Respondents that the prayer in the O.A. has already been met by the Respondents and the transfer order has become infructuous. This fact is not disputed by the Ld. Counsel for the applicant. Accordingly, the O.A. is dismissed as infructuous

  
Member(A)

  
MEMBER (J)